

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO. 960
ANSWERED ON 3RD DECEMBER, 2021

SETTING UP OF CARGO PORTS

960. SHRI PATEL HASMUKHBHAI SOMABHAI

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government proposes to set up new cargo port in the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of survey that have been undertaken for new cargo projects particularly in Gujarat
- (d) the details of the funds sanctioned and spent for each of the new cargo projects so far; and
- (e) whether the Government has received any request from States in this regard, if so, the action taken by the Government thereon and the criteria adopted for the same?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a)&(b) Government of India has accorded in-principle approval for development of Major Port at Vadhavan in Maharashtra by a Special Purpose Vehicle (SPV) incorporated under Companies Act, 2013 with Jawaharlal Nehru Port as lead partner. The Non-Major port is subject of State Maritime Boards/ State Government.

(c)&(d) Government of India has not conducted any survey for new cargo projects in Gujarat. However, survey for development of Major Port at Vadhavan has been conducted in 2018 which includes Traffic survey, Marine survey, Land survey, Topography survey, Geotechnical Investigation for Marine & Land, Biodiversity survey and Fisheries survey. The expenditure for survey work of Vadhavan Port is approx. Rs. 5 crores.

(e) Government of Andhra Pradesh had sought financial assistance for development of Ramayapatnam Port in lieu of development of Duggirajapatnam Port mentioned under the Andhra Pradesh Reorganisation Act, 2014. However, State Government notified the port limits of Ramayapatnam as a Non-Major Port on 20.02.2020, which is subject of respective State Maritime Boards/ State Governments.